

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2757/2001

New Delhi this the 11th day of October, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Shri Baij Nath,
S/o Shri Laxman,
R/o 371, Krishi Kunj,
Type-II, PUSA,
New Delhi-110012.
2. Shri Umesh Singh
S/o Shri Rameshwar Singh
C-77, Sector-24,
Rohini, Delhi-85.

-Applicants

(By Advocate: Shri Sundheshwar Lal)

Versus

1. Union of India
Through its Director General,
Indian Council of Agriculture Research,
Krishi Bhawan, New Delhi-110001.
2. The Director (Admn.),
Delhi Indian Agricultural Research Institute,
PUSA Campus,
New Delhi-110012.

-Respondents

ORDER (Oral)

Heard the learned counsel. He is permitted to withdraw the present OA with liberty. Present OA is accordingly dismissed as withdrawn.



(S.A.T. Rizvi)
Member (A)

cc.